

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14313/2025 ARBP/37/2025	M/S. GALLANTT ISPAT LTD. VS EAST COAST RAILWAY,BBSR	SANJIT MISHRA VS	// (//
2	D-BLAPL/7954/2025 BLAPL/4089/2025	NARAYAN GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /83 /2021 A.D.J.,UMERKOTE(Nabarangapur) CT/000012/2022
3	D-BLAPL/10209/2025 BLAPL/4090/2025	SUBA KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /121 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/000043/2023
4	D-BLAPL/10843/2025 BLAPL/4091/2025	NARENDRA SAHOO VS STATE OF ODISHA	PRABIR KUMAR RAY VS	MANGALPUR /18 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000007/2025
5	D-BLAPL/11299/2025 BLAPL/4092/2025	MANOJ NAG @ BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /193 /2023 A.D.J.,TALCHER(Anugul) CT/000014/2025
6	D-BLAPL/11410/2025 BLAPL/4093/2025	RAJAT KUMAR MAHANTA @ RAJAT KUMAR MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /576 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Jajapur) GR/0001821/2024
7	D-BLAPL/11417/2025 BLAPL/4094/2025	BARUN BANERJEE VS STATE OF ODISHA	SK. ZAFARULLA VS	BISOI /214 /2023 SPECIAL JUDGE,RAIRANGPUR(Mayurbhanj) Spl/0000021/2023
8	D-BLAPL/11419/2025 BLAPL/4095/2025	DHANANJAYA ROUT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NAYAPALLI P.S. /110 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000137/2025
9	D-BLAPL/11421/2025 BLAPL/4096/2025	PRABHAKAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) ST/0000362/2024
10	D-BLAPL/11469/2025 BLAPL/4097/2025	CHAITANYA MADHI VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /91 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000053/2020
11	D-BLAPL/10487/2025 BLAPL/4098/2025	SANIA KUNJA @ SONIA KUNJA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /642 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001378/2024

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12	D-BLAPL/11012/2025 BLAPL/4099/2025	DHIREN RAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALIAPAL /272 /2024 SPECIAL JUDGE (POCSO), BALASORE(El) Spl/0000296/2024
13	D-BLAPL/11155/2025 BLAPL/4100/2025	SAMEER ALI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.(III),CUTTACK(Cuttack) GR/0000395/2024
14	D-BLAPL/11028/2025 BLAPL/4101/2025	SAMBHABA ACHARYA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHARATPUR PS /646 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001754/2024
15	D-BLAPL/11423/2025 BLAPL/4102/2025	LINGARAJ GHATUAL @ LINGA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHANDRASEKHARPUR /90 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000106/2025
16	D-BLAPL/11429/2025 BLAPL/4103/2025	PURNA CHANDRA NAIK @ PUNA @ PUNIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /343 /2019 J.M.F.C,CUTTACK(Cuttack) GR/0001792/2019
17	D-BLAPL/11326/2025 BLAPL/4104/2025	SUSHIL KUMAR KISSAN @ SUSHIL KISSAN VS STATE OF ODISHA	DEVASHIS PANDA VS	REAMAL /225 /2024 DISTRICT AND SESSIONS JUDGE,DEOGHUR ST/0000003/2025
18	D-BLAPL/11231/2025 BLAPL/4105/2025	JAYARAM SUNANI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	KOMNA PS /244 /2024 A.D.J.,NAWAPARA(Nuapada) SA/0000047/2024
19	D-BLAPL/11353/2025 BLAPL/4106/2025	PRASANTA KUMAR JENA @ SALORI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /362 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000007/2025
20	D-BLAPL/11366/2025 BLAPL/4107/2025	ANANTA MAJHI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /30 /2018 A.D.J.,BALLIGUDA(Kandhamal) ST/0000114/2021
21	D-BLAPL/11373/2025 BLAPL/4108/2025	RADHESHYAM PATASAHANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /60 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000221/2025
22	D-BLAPL/11301/2025 BLAPL/4109/2025	SARAT KHUNTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /148 /2023 A.D.J.,TALCHER(Anugul) CT/0000091/2024
23	D-BLAPL/11308/2025	SANJOY MONDAL @ SANJAY	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /3 /2025

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	BLAPL/4110/2025	VS UNION OF INDIA (NCB)	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000155/2025
24	D-BLAPL/11312/2025 BLAPL/4111/2025	MUNA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001691/2024
25	D-BLAPL/7087/2025 BLAPL/4112/2025	SURESH CHANDRA MAHALIK VS STATE OF ODISHA	KALPATARU MISHRA VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000031/2023
26	D-BLAPL/11315/2025 BLAPL/4113/2025	JANMEJAYA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /87 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000340/2025
27	D-BLAPL/9505/2025 BLAPL/4114/2025	SUBHRANSU SAHU VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000007/2025
28	D-BLAPL/11364/2025 BLAPL/4115/2025	BIGYAN RANJAN DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /20 / J.M.F.C.,JATNI(Khordha) GR/0000065/2025
29	D-BLAPL/11450/2025 BLAPL/4116/2025	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /121 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000128/2023
30	D-BLAPL/10766/2025 BLAPL/4117/2025	RAHUL KUMAR BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000055/2025
31	D-BLAPL/11562/2025 BLAPL/4118/2025	JAYANTA DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /268 /2024 NYAYADHIKARI,PURI(Puri) GR/0000742/2024
32	D-BLAPL/11328/2025 BLAPL/4119/2025	SANJAY KU. PARIDA @ SILU @ SANJAY PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /122 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000284/2025
33	D-BLAPL/11330/2025 BLAPL/4120/2025	SUMIT KUMAR MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	SAHID NAGAR P.S. /103 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000215/2025
34	D-BLAPL/11506/2025 BLAPL/4121/2025	ASIM KUMAR TAKRI VS	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /23 /2022 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU

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35	D-BLAPL/11377/2025 BLAPL/4122/2025	STATE OF ODISHA JYOTI RANJAN BEHERA @ LIKU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TR/0000035/2022 LAXMISAGAR P.S. /89 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
36	D-BLAPL/11408/2025 BLAPL/4123/2025	STATE OF ODISHA SOJIB KHAN @ MD. SOJIBA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TR/0000127/2025 SPL.TASK FORCE /6 /2025 S.D.J.M.,BHUBANESWAR(Khordha)
37	D-BLAPL/11395/2025 BLAPL/4124/2025	STATE OF ODISHA SESADEBA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000342/2025 BANKI /124 /2024 2ND A.D.J.,CUTTACK(Cuttack)
38	D-BLAPL/11409/2025 BLAPL/4125/2025	STATE OF ODISHA RAJAT KUMAR MAHANTA @ RAJAT KUMAR MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ST/0000222/2024 KEONJHAR TOWN /571 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
39	D-BLAPL/11451/2025 BLAPL/4126/2025	STATE OF ODISHA MUSKAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GR/0001811/2024 KORAPUT GRPS /8 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
40	D-BLAPL/11667/2025 BLAPL/4127/2025	STATE OF ODISHA SUSANTA KUMAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	TR/0000053/2025 EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B
41	D-BLAPL/11381/2025 BLAPL/4128/2025	STATE OF ODISHA AKSHAYA @ HIMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	CT/0000004/2025 TUMUDIBANDHA /77 /2024 A.D.J.,BALLIGUDA(Kandhamal)
42	D-BLAPL/11294/2025 BLAPL/4129/2025	STATE OF ODISHA PRABHAKAR PARIDA @ PRAVHAKAR PARIDA @ PINTU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ST/0000014/2025 BOUDH /159 /2025 SPECIAL JUDGE,BAUDH(Baudh)
43	D-BLAPL/11264/2025 BLAPL/4130/2025	STATE OF ODISHA ABHIMANYU ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	Spl/0000075/2025 JHARSUGUDA SADAR /23 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD
44	D-BLAPL/11650/2025 BLAPL/4131/2025	STATE OF ODISHA BASHANTI KURRE @ KHAMAR @ MAMATA VS STATE OF ODISHA	MASUM PRIYADARSANI BEHERA VS	Spl/0000001/2025 BHASMA /173 /2024 SPECIAL JUDGE (POCSO), SUNDARGAR
45	D-BLAPL/11387/2025 BLAPL/4132/2025	STATE OF ODISHA RAKESH JOTHE VS STATE OF ODISHA	MAHES DAS VS	Spl/0000096/2024 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

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46	D-CMAPL/11720/2025 CMAPL/127/2025	CHANDRA PRAVA SAMASI VS KISHUN SAMASI	RAMA CHANDRA RATH VS	// 0 //
47	D-CMAPL/13588/2025 CMAPL/128/2025	SIKHAR MOHAPATRA VS BIJAYA KUMAR MOHAPATRA	GAJENDRANATH ROUT VS	// 0 //
48	D-CMAPL/14245/2025 CMAPL/129/2025	ARTATRANA MISHRA VS EXECUTIVE OFFICER, BARAGARH MUNICIPALITY, BARAGARH	DOLAGOBINDA MOHAPATRA VS	// 0 //
49	D-CMAPL/13277/2025 CMAPL/130/2025	SASANKA SEKHAR BHUYAN VS DHIRENDRA KUMAR RATH	KRUSHNA CHANDRA DASH VS	// 0 //
50	D-CMAPL/14854/2025 CMAPL/131/2025	LABANGALATIKA SAHOO VS STATE OF ODISHA	NILAMADHAB BISOI VS	// 0 //
51	D-CMAPL/14858/2025 CMAPL/132/2025	SWAPNA SWAIN VS STATE OF ODISHA	NILAMADHAB BISOI VS	// 0 //
52	D-CMP/13278/2025 CMP/564/2025	GANJAM URBAN TRANSPORT SERVICES LTD.(GUTSL),GANJAM VS PAIDISETTY ANIL KUMAR	MANOJ KUMAR PANDA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Fao/0000026/2024
53	D-CMP/14033/2025 CMP/565/2025	KISHORE KUMAR AGRAWAL @ BANKA VS KRISHNA CHANDRA BANKA @ AGRAWAL	SARATHI JYOTI MOHANTY VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) TS/0000089/1998
54	D-CMP/13924/2025 CMP/566/2025	MANMOHAN MOHAPATRA VS USHARANI RATH	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenkanal) CS/0000287/2024
55	D-CMP/14320/2025 CMP/567/2025	SADHANA RATH VS SARITA @ RITA PANDIA	KOUSIK ANANDA GURU VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000464/2009
56	D-CMP/14242/2025 CMP/568/2025	M/S. JAYADURGA BUILDERS, GANJAM VS EPARI ARUNACHOLAM	UMESH CHANDRA BEHURA VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000499/2015
57	D-CMP/14563/2025	BIRANCHI KHILLAR	AMIT PRASAD BOSE	//

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	CMP/569/2025	VS SAKUNTALA KHILLAR @ BEHERA	VS	A.D.J.,CHAMPUA(Kendujhar) Fao/0000003/2024
58	D-CMP/14223/2025 CMP/570/2025	AHALYA MALLIK VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CS/0000087/2022
59	D-CONTC/13044/2025 CONTC/1784/2025	SUDARSAN NAYAK VS ASHWINI KUMAR NAYAK,TAHASILDAR, SADAR BALASORE	ADV. VS	// ()
60	D-CONTC/13276/2025 CONTC/1785/2025	SANYASHI MOHAPATRA VS SURATH KUMAR ROUT,OAS (JR.BR)	ADV. VS	// ()
61	D-CONTC/14198/2025 CONTC/1786/2025	ASHOK KUMAR BAYARI VS JASHMIN PATTNAIK,OAS	ADV. VS	// ()
62	D-CONTC/14509/2025 CONTC/1787/2025	B.MOHAN RAO SUBUDHI VS RAJESH PRADHAN,D.E.O,I/C,GANJAM	ADV. VS	// ()
63	D-CONTC/14184/2025 CONTC/1788/2025	RAJEEB SAHOO VS ARVIND SINGH, C.E.O, TPCODL	ADV. VS	// ()
64	D-CONTC/14779/2025 CONTC/1789/2025	PRADYOT KUMAR SAHOO VS ANU GARG, IAS	ADV. VS	// ()
65	D-CONTC/11999/2025 CONTC/1790/2025	SUKESH KUMAR PANDA VS SANJEEB KUMAR MISHRA, I.A.S.	NITYABRATA BEHURIA VS	// ()
66	D-CONTC/12003/2025 CONTC/1791/2025	KHAGENDRA KUMAR SIAL VS REGHU G., I.A.S.	ADV. VS	// ()
67	D-CONTC/14261/2025 CONTC/1792/2025	BIDYADHAR MISHRA VS USHA PADHEE, P.SECY, HOUSING AND U.D DEPT.	ADV VS	// ()
68	D-CONTC/14527/2025 CONTC/1793/2025	SNEHAPRAVA DAS VS	ADV. VS	// ()

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69	D-CRLA/10934/2025 CRLA/455/2025	SASWATA MISHRA,P. SECY, FINANCE DEPT. HENDA@SAHADEB MAJHI@TUDU VS STATE OF ODISHA	JAGANNATH KAMILA VS	// BAISINGA /217 /2022 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000097/2022
70	D-CRLA/11006/2025 CRLA/456/2025	JITENDRA DAKUA@JITU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	GANGAPUR (ASKA) /83 /2015 A.D.J.,ASKA(Ganjam) ST/0000059/2016
71	D-CRLA/11036/2025 CRLA/457/2025	HAGURU NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	INDUASTRIAL,NISA /270 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000085/2021
72	D-CRLA/10810/2025 CRLA/458/2025	KANHU BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	JHARSUGUDA SADAR /33 /2022 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000020/2022
73	D-CRLA/10937/2025 CRLA/459/2025	GILEI JUANGA VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /242 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000060/2021
74	D-CRLA/11263/2025 CRLA/460/2025	JAGANNATH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /663 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000118/2024
75	D-CRLLP/11109/2025 CRLLP/30/2025	STATE OF ODISHA(VIG.) VS ARUN KUMAR BISWAL	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE) VS	BHUBANESWAR VIGILANCE /36 /2015 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000030/2016
76	D-CRLMA/10299/2025 CRLMA/51/2025	MOTI RANJAN BEHERA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	KORAPUT TOWN /177 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000503/2022
77	D-CRLMC/11443/2025 CRLMC/1484/2025	JEETENDRA KUMAR PAIKARAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KHURDA SADAR /70 /2016 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS ICC/0000198/2017
78	D-CRLMC/10465/2025 CRLMC/1485/2025	OKILA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARPALLI /332 /2023 J.M.F.C,BARPALLI(Bargarh) GR/0000317/2023
79	D-CRLMC/11507/2025 CRLMC/1486/2025	SIVA SHANKAR DASH VS STATE OF ODISHA	MANAS RANJAN BAUG VS	GOLANTHARA (BERHAMPUR) /63 /2019 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000007/2019

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80	D-CRLMC/11140/2025 CRLMC/1487/2025	SARAT BARIK @ SARAT CHANDRA BARIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /20 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH ICC/0000025/2023
81	D-CRLMC/11156/2025 CRLMC/1488/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /37 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000050/2021
82	D-CRLMC/11202/2025 CRLMC/1489/2025	MRUTYUNJAYA MALIK @ DILU VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /460 /2022 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000094/2023
83	D-CRLMC/11205/2025 CRLMC/1490/2025	GOKULA MALIK @ MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /161 /2018 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) Spl/0000144/2018
84	D-CRLMC/10811/2025 CRLMC/1491/2025	PITABASA MAHALI VS REPUBLIC OF INDIA(CBI)	SAILABALA JENA VS	BHUBANESWAR CBI /15 /2022 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000008/2024
85	D-CRLMC/11106/2025 CRLMC/1492/2025	PAKUA @ BISWA RANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /128 /2018 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000124/2018
86	D-CRLMC/9489/2025 CRLMC/1493/2025	TANMAYEE PANDA VS STATE OF ODISHA	SURAJ MOHANTY VS	GRAM GANJAM /141 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000105/2024
87	D-CRLMC/10704/2025 CRLMC/1494/2025	TAPAS RANJAN PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAIKERA /234 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001671/2023
88	D-CRLMC/11151/2025 CRLMC/1495/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /38 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000051/2021
89	D-CRLMP/10778/2025 CRLMP/496/2025	SARAT GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 (//
90	D-CRLMP/8410/2025 CRLMP/497/2025	OMM PRAKASH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /532 /2024 (//
91	D-CRLMP/8572/2025	TAPAN KUMAR PRADHAN	SAKTI PRASAD DAS	BALUGAON P.S. /88 /2020

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	CRLMP/498/2025	VS STATE OF ODISHA	VS	() //
92	D-CRP/13964/2025 CRP/18/2025	SURENDRANATH JENA VS MADHAB PRASAD JENA	EKTA AGARWAL VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/000002/2025
93	D-FAO/10543/2025 FAO/171/2025	RABISHANKAR SAHU VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000017/2024
94	D-FAO/10550/2025 FAO/172/2025	LAXMI NATH VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000267/2018
95	D-MACA/11320/2025 MACA/433/2025	I.C.I.C.I LOMBARD MOTOR INSURANCE, BBSR VS RANJITA PUROHIT	ADAM ALI KHAN VS	// A.D.J.,BOUDH(Baudh) Mac/0000055/2018
96	D-MACA/14785/2025 MACA/434/2025	MANA PRADHAN VS ALEN KUMAR PRADHAN	AKSHAYA KUMAR SAHOO VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000043/2023
97	D-MACA/14875/2025 MACA/435/2025	ULLASH KUMAR SAHOO VS SUNIL KUMAR ROUT	PRABASH CHANDRA PATTANAIK VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000139/2016
98	D-MACA/14868/2025 MACA/436/2025	PRATIMA DEBATA VS RAJALAXMI PATTANAIK	PRABASH CHANDRA PATTANAIK VS	// IV MACT,PURI(Puri) Mac/0000319/2009
99	D-MACA/11544/2025 MACA/437/2025	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS NILACHAL DUBE	ANUPAM DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000009/2023
100	D-MACA/13322/2025 MACA/438/2025	SULTANA BIBI VS PRASANTA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,KENDRAPARA(Kendrapara) Mac/0000085/2021
101	D-MACA/14196/2025 MACA/439/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS MD. SABIR	SUBRAT SATPATHY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000051/2009
102	D-MACA/13000/2025 MACA/440/2025	BRANCH MANAGER RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS	SUBRAT SATPATHY VS	// 2ND A.D.J.,ROURKELA(Sundargarh)

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103	D-MACA/14194/2025 MACA/441/2025	SUSHIL JAISWAL DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. ROURKELA VS NANDALAL SAHOO	SUBRAT SATPATHY VS	Mac/0000185/2017 // 2ND A.D.J.,ROURKELA(Sundargarh)
104	D-MATA/15007/2025 MATA/162/2025	SATYAJIT RAY VS ANINDITA RAY @ BANAREJEE	SUVALAXMI DEVI VS	Mac/0000049/2009 // JUDGE FAMILY COURT,PURI(Puri)
105	D-MATA/12295/2025 MATA/163/2025	DIVYA JAIN VS SOURAV JAIN	SANGRAM KESHARI ROUT VS	CP/0000068/2021 // JUDGE, FAMILY COURT, NABARANGPUR
106	D-OTAPL/10951/2025 OTAPL/41/2025	COMMISSIONER GST AND CENTRAL EXCISE,ROURKELA COMMISSIONERATE, SUNDARGARH VS M/S. STEEL AUTHORITY OF INDIA LTD.	DEBAKANTA SATAPATHY,SR.S.C VS	CP/0000040/2024 // ()
107	D-OTAPL/9320/2025 OTAPL/42/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. CHAMONG TEA EXPORTS PVT LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
108	D-RPFAM/11853/2025 RPFAM/100/2025	RABINARAYAN MOHANTA VS SUKANTI@BABITA MOHANTA	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma
109	D-RSA/15129/2025 RSA/193/2025	BAPTU NATH @ BAPTU KUMAR NATH VS VARA RAMESH KUMAR	MAHESWAR MOHANTY VS	Crp/0000078/2024 // DISTRICT AND SESSIONS JUDGE,MAL
110	D-RSA/15162/2025 RSA/194/2025	DUSHMANT KUMAR SAHOO VS NIRANJAN SAHOO	DEBAKANTA MOHANTY VS	RFA/0000006/2024 // 1ST A.D.J., CUTTACK(Cuttack)
111	D-RSA/13997/2025 RSA/195/2025	RENU PRADHAN VS M. SANJUKTA PATRO	TANMAY MISHRA VS	RFA/0000019/2018 // A.D.J.,KHALLIKOTE(Ganjam)
112	D-RVWPET/14303/2025 RVWPET/109/2025	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	RFA/0000006/2023 // ()
113	D-TRP(C)/13944/2025 TRP(C)/109/2025	SUBHADRA SAHOO VS ANIL KUMAR SAHOO	PRANAB RANJAN CHHATOI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000364/2023

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114	D-TRP(C)/13818/2025 TRP(C)/110/2025	AISHWARYA JENA VS SAURAV SHAILEN	RABINDRA NATH PRUSTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000689/2024
115	D-TRPCRL/11577/2025 TRPCRL/29/2025	RAJ KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000260/2024
116	D-WA/13911/2025 WA/728/2025	STATE OF ODISHA VS ASHOK KUMAR MOHANTY	BIMBISAR DASH, A.G.A VS	// 0 //
117	D-WA/14044/2025 WA/729/2025	STATE OF ODISHA VS DR. SUDHIRA PATNAIK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
118	D-WA/14019/2025 WA/730/2025	DINAKRUSHNA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
119	D-WA/13526/2025 WA/731/2025	AGE TANDI VS REVENUE AND DISASTER MANAGEMENT DEPARTMENT.ODISHA	GHANASHYAM DASH VS	// 0 //
120	D-WP(C)/14389/2025 WP(C)/10413/2025	SOUMYA RANJAN SETHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
121	D-WP(C)/15100/2025 WP(C)/10414/2025	NILAMANI BIDYADHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
122	D-WP(C)/14429/2025 WP(C)/10415/2025	BISWAPRAKASH TRIPATHY VS UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
123	D-WP(C)/14129/2025 WP(C)/10416/2025	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
124	D-WP(C)/14574/2025 WP(C)/10417/2025	DR. SMITA BISWAL VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
125	D-WP(C)/13516/2025	TILOTAMA DIGAL	SUSANTA KUMAR LENKA	//

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	WP(C)/10418/2025	VS UNION OF INDIA	VS	0 //
126	D-WP(C)/13953/2025 WP(C)/10419/2025	DILLIP KUMAR NANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
127	D-WP(C)/15308/2025 WP(C)/10420/2025	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
128	D-WP(C)/13979/2025 WP(C)/10421/2025	KASHINATH MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
129	D-WP(C)/13643/2025 WP(C)/10422/2025	ANTARYAMI NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
130	D-WP(C)/13982/2025 WP(C)/10423/2025	PURNA CHANDRA BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
131	D-WP(C)/14050/2025 WP(C)/10424/2025	SUDEEP SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
132	D-WP(C)/14098/2025 WP(C)/10425/2025	PURNA CHANDRA MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
133	D-WP(C)/14062/2025 WP(C)/10426/2025	KUNJA KISHORE PADHY VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
134	D-WP(C)/14105/2025 WP(C)/10427/2025	MEERARANI RANA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
135	D-WP(C)/14112/2025 WP(C)/10428/2025	RAJANI KANTA PATTANAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
136	D-WP(C)/14518/2025 WP(C)/10429/2025	PRAMOD KUMAR RAY VS	DEBADEEPTA SAHOO VS	// 0

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137	D-WP(C)/15082/2025 WP(C)/10430/2025	STATE OF ODISHA DR.BRAJA KISHORE NAYAK VS	PRANAB RANJAN CHHATOI VS	// // ()
138	D-WP(C)/13558/2025 WP(C)/10431/2025	STATE OF ODISHA SUSIL KUMAR MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // ()
139	D-WP(C)/15083/2025 WP(C)/10432/2025	STATE OF ODISHA DR.PRASANNA KUMAR MOHAPATRA VS	PRANAB RANJAN CHHATOI VS	// // ()
140	D-WP(C)/14760/2025 WP(C)/10433/2025	STATE OF ODISHA NARMADA NAYAK VS	ASIT KUMAR DASH VS	// // ()
141	D-WP(C)/14957/2025 WP(C)/10434/2025	THE ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI BANISHREE VIDYA MANDIR, GANJAM VS	DEEPALI MAHAPATRA VS	// // ()
142	D-WP(C)/15085/2025 WP(C)/10435/2025	STATE OF ODISHA SUDHANSUBALA PATTANAIAK VS	PRANAB RANJAN CHHATOI VS	// // ()
143	D-WP(C)/10475/2025 WP(C)/10436/2025	STATE OF ODISHA TRAHIB MOHANTY VS	SUJIT KUMAR SAHU VS	// // ()
144	D-WP(C)/14113/2025 WP(C)/10437/2025	THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI SHANTILATA PADHI VS	MAHENDRA KUMAR SAHOO VS	// // ()
145	D-WP(C)/14958/2025 WP(C)/10438/2025	STATE OF ORISSA M/S. PACIFIC INTERNATIONAL, ROURKELA VS	CHITTA RANAJAN DAS VS	// // ()
146	D-WP(C)/14954/2025 WP(C)/10439/2025	COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR M/S. PACIFIC INTERNAITONAL PVT. LTD., ROURKELA VS	CHITTA RANAJAN DAS VS	// // ()
147	D-WP(C)/14821/2025 WP(C)/10440/2025	COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR BIBHU PADARBINDA SAMANTARAY VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC BHUBANESWAR	KAMALAKANTA NAYAK VS	// // () //

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148	D-WP(C)/11890/2025 WP(C)/10441/2025	M/S. FLOWMORE LTD., GHAZIABAD VS ODISHA POWER TRANSMISSION CORPORATION LTD, (OPTCL),, KHURDA	MOHIT AGARWAL VS	// 0 //
149	D-WP(C)/14116/2025 WP(C)/10442/2025	MAHESWAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	D-WP(C)/14151/2025 WP(C)/10443/2025	MAHENDRA KUMAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
151	D-WP(C)/15110/2025 WP(C)/10444/2025	BHANUPRIYA MOHANTY VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
152	D-WP(C)/14153/2025 WP(C)/10445/2025	RAMA CHANDRA SETHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
153	D-WP(C)/14782/2025 WP(C)/10446/2025	G.ANANDA DORA VS ORISSA STATE ROAD TRANSPORT CORPORATION	KAMALAKANTA NAYAK VS	// 0 //
154	D-WP(C)/13385/2025 WP(C)/10447/2025	LAXMIKANTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
155	D-WP(C)/14154/2025 WP(C)/10448/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
156	D-WP(C)/12461/2025 WP(C)/10449/2025	KUNJA BIHARI RATH VS UNION OF INDIA	SANJIB MOHANTY VS	// 0 //
157	D-WP(C)/14845/2025 WP(C)/10450/2025	TRIVENI AUTOMOBILES, CHOUDWAR, CUTTACK VS STATE OF ODISHA	SANGITA MOHANTY VS	// 0 //
158	D-WP(C)/14898/2025 WP(C)/10451/2025	DR. P.V.MANIBABU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
159	D-WP(C)/14357/2025	MURALIDHAR DAS	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/10452/2025	VS STATE OF ORISSA	VS	0 //
160	D-WP(C)/13627/2025 WP(C)/10453/2025	RAMAKANTA PRADHAN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
161	D-WP(C)/14857/2025 WP(C)/10454/2025	M/S ABC TRANSCARRIERS PVT. LTD., KHORDHA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
162	D-WP(C)/14411/2025 WP(C)/10455/2025	RAMESH KUMAR SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
163	D-WP(C)/14413/2025 WP(C)/10456/2025	DAMBARUDHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
164	D-WP(C)/14386/2025 WP(C)/10457/2025	BIBHU PRASAD MISHRA VS ROJALIN SUKLA	S.S.RAO VS	// 0 //
165	D-WP(C)/14414/2025 WP(C)/10458/2025	BASANTA KUMAR BAIDYA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
166	D-WP(C)/14859/2025 WP(C)/10459/2025	SAROJ KUMAR PUROHIT VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
167	D-WP(C)/15262/2025 WP(C)/10460/2025	ANANDAMAYEE MISSION SHAKTI,keonjhar VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
168	D-WP(C)/14521/2025 WP(C)/10461/2025	PRAMOD KUMAR RAY VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
169	D-WP(C)/15235/2025 WP(C)/10462/2025	SARBA SHAKTIMAYEE MISSION SHAKTI FEDERATION, KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
170	D-WP(C)/14523/2025 WP(C)/10463/2025	PRAMOD KUMAR RAY VS	DEBADEEPTA SAHOO VS	// 0

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171	D-WP(C)/13637/2025 WP(C)/10464/2025	STATE OF ODISHA CHINMAYA PRADHAN VS	RAJALAXMI BISWAL VS	// // 0
172	D-WP(C)/15238/2025 WP(C)/10465/2025	STATE OF ODISHA DIBYAJYOTI PRATIVA MISSION SHAKTI FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // 0
173	D-WP(C)/14221/2025 WP(C)/10466/2025	STATE OF ODISHA RAMANI RANJAN SATPATHY VS	DINESH KUMAR MALLICK VS	// // 0
174	D-WP(C)/15237/2025 WP(C)/10467/2025	STATE OF ODISHA BAITARANI MISSION SHAKTI FEDERATION, PATNA, KEONJHAR VS	RAJIV KUMAR MAHANTA VS	// // 0
175	D-WP(C)/15201/2025 WP(C)/10468/2025	STATE OF ODISHA SANJAY MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
176	D-WP(C)/10293/2025 WP(C)/10469/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS	AUROVINDA MOHANTY VS	// // 0
177	D-WP(C)/15279/2025 WP(C)/10470/2025	THE CHIEF POST MASTER GENERAL, ODISHA CIRCLE, BBSR SUNIL KUMAR MOHAPATRA VS	RABI NARAYAN MISRHA VS	// // 0
178	D-WP(C)/15188/2025 WP(C)/10471/2025	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // 0
179	D-WP(C)/15324/2025 WP(C)/10472/2025	STATE OF ODISHA JYOTI PRAKASH SWAIN VS	LALIT KUMAR MAHARANA VS	// // 0
180	D-WP(C)/15190/2025 WP(C)/10473/2025	STATE OF ODISHA AMIYA PRASAD BARIK VS	SAROJ KUMAR PADHY VS	// // 0
181	D-WP(C)/13952/2025 WP(C)/10474/2025	UNION OF INDIA PUSPALATA ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0 //

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182	D-WP(C)/15018/2025 WP(C)/10475/2025	RASANANDA SAHU @ PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
183	D-WP(C)/15070/2025 WP(C)/10476/2025	MANAS KUMAR SAHU VS UNION OF INDIA	PRAMOD KISHORE CHAND VS	// 0 //
184	D-WP(C)/13975/2025 WP(C)/10477/2025	M/S.INDO NISSIN FOODS PVT.LTD., BANGALORE VS FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA, NEW DELHI	SUMIT LAL VS	// 0 //
185	D-WP(C)/14876/2025 WP(C)/10478/2025	M/S. SWASTIK STEVEDORES PVT LTD. VS TAHASILDAR, BHUBANESWAR	BHASKAR CHANDRA PANDA VS	// 0 //
186	D-WP(C)/14390/2025 WP(C)/10479/2025	T. SIVADASAN VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
187	D-WP(C)/15184/2025 WP(C)/10480/2025	SUBASH CHANDRA DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
188	D-WP(C)/14448/2025 WP(C)/10481/2025	MANORANJAN SWAIN VS UNION OF INDIA	ABHISHEK DASH VS	// 0 //
189	D-WP(C)/15017/2025 WP(C)/10482/2025	SMT. SANJUKTA SAHU VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
190	D-WP(C)/15313/2025 WP(C)/10483/2025	VEDANTA LIMITED, MUMBAI VS STATE POLLUTION CONTROL BOARD, ODISHA, BBSR	PRASHANTA KUMAR NAYAK VS	// 0 //
191	D-WP(C)/15369/2025 WP(C)/10484/2025	MAHESWAR PUTEEL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
192	D-WP(C)/14613/2025 WP(C)/10485/2025	ARUN KUMAR KISHAN VS DIRECTORATE GENERAL FIRE SERVICES, HOME GUARD AND CIVIL DEFENCE , ODISHA	LAXMINARAYAN PATEL VS	// 0 //
193	D-WP(C)/15365/2025	DIBYADARSHAN MAHANTA	MANOJA KUMAR KHUNTIA	//

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	WP(C)/10486/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13621/2025 WP(C)/10487/2025	JALANDHAR PADHAN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
195	D-WP(C)/14461/2025 WP(C)/10488/2025	MINAKHI PADHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
196	D-WP(C)/13680/2025 WP(C)/10489/2025	KSHETRABASI ROUTH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
197	D-WP(C)/15199/2025 WP(C)/10490/2025	DR.SULOCHANA RATH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
198	D-WP(C)/15197/2025 WP(C)/10491/2025	SUNIL KUMAR PATRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
199	D-WP(C)/15186/2025 WP(C)/10492/2025	LAXMIDHAR BESRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
200	D-WP(C)/15133/2025 WP(C)/10493/2025	HEMANGINI JAGAT VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
201	D-WP(C)/14830/2025 WP(C)/10494/2025	MANAS KUMAR MOHAPATRA VS THE DEPUTY SECRETARY TO GOVT. OF ODISHA. LABOUR AND ESI DEPT.	SHANTI PRAKASH MOHANTY VS	// 0 //
202	D-WP(C)/11796/2025 WP(C)/10495/2025	RAHASA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
203	D-WP(C)/15012/2025 WP(C)/10496/2025	BENUDHAR TRIPATHY VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR VI RANGE	RAMESH CHANDRA JENA VS	// 0 //
204	D-WP(C)/15381/2025 WP(C)/10497/2025	GOPAL PRASAD LATH VS	AMIT PRASAD BOSE VS	// 0

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205	D-WP(C)/15311/2025 WP(C)/10498/2025	STATE OF ODISHA A. MADHAVI VS CEO TPSODL BERHAMPUR	KISHORE KUMAR MISHRA VS	// // 0 //
206	D-WP(C)/14741/2025 WP(C)/10499/2025	BISHNU PRASAD MISHRA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
207	D-WP(C)/12557/2025 WP(C)/10500/2025	PRAVAKAR JENA VS OMBUDSMAN II, (TPNODL, TPWODL AND TPSODL), ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA	HEMANT KU. TRIPATHY VS	// 0 //
208	D-WP(C)/15400/2025 WP(C)/10501/2025	HAREKRUSHNA BISWAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
209	D-WP(C)/15051/2025 WP(C)/10502/2025	NEELAMANI MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
210	D-WP(C)/14789/2025 WP(C)/10503/2025	RAMA CHANDRA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
211	D-WP(C)/14539/2025 WP(C)/10504/2025	KAILASH KUMAR MAJHI VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	B Aidhar Sahoo VS	// 0 //
212	D-WP(C)/14963/2025 WP(C)/10505/2025	DILLPI KUMAR MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
213	D-WP(C)/14095/2025 WP(C)/10506/2025	MINATI KUMARI GOUDA VS THE DISTRICT ELECTION OFFICER CUM COLLECTOR, GANJAM	SANJAY KUMAR PRADHAN VS	// 0 //
214	D-WP(C)/14202/2025 WP(C)/10507/2025	PINTU SAHOO VS MAHANADI COAL FIELDS LIMITED, SAMBALPUR	RAMESH CHANDRA BEHERA VS	// 0 //
215	D-WP(C)/14746/2025 WP(C)/10508/2025	SCHOOL MANAGING COMMITTEE, BHARATIYA VIDYALAYA UPME SCHOOL, BBSRSUSHANTA KUMAR MISHRA VS STATE OF ODISHA	VS	// 0 //

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216	D-WP(C)/12101/2025 WP(C)/10509/2025	M/S SABITA DAS VS PRINCIPAL COMMISSIONER, CGST, BBSR	ASHISH KUMAR SAMAL VS	// 0 //
217	D-WP(C)/14814/2025 WP(C)/10510/2025	ANCHALIKA BIGYAN HIGHER SECONDARY SCHOOL, SIRIGIDA, KEONJHAR VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
218	D-WP(C)/14498/2025 WP(C)/10511/2025	PRASANTA KISHORE BHUKTA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
219	D-WP(C)/15392/2025 WP(C)/10512/2025	RANJAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
220	D-WP(C)/14506/2025 WP(C)/10513/2025	MAHENDRA KUMAR PUHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/15449/2025 WP(C)/10514/2025	KHAGESWAR AGASTI VS REGIONAL TRANSPORT OFFICER,CTC	BRAJA MOHAN SARANGI VS	// 0 //
222	D-WP(C)/15212/2025 WP(C)/10515/2025	MIRA BAI DHAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	D-WP(C)/15122/2025 WP(C)/10516/2025	M/S BOUDHA INFRA VENTURES PRIVATE LIMITED, BBSR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	ASIT KUMAR DASH VS	// 0 //
224	D-WP(C)/15163/2025 WP(C)/10517/2025	DIPIKA NAIK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BBSR	BIBHU PRASAD DAS VS	// 0 //
225	D-WP(C)/14873/2025 WP(C)/10518/2025	M/S. KALINGA POLYPACK PVT. LTD., KHURDA VS CHIEF MANAGER-CUM-AUTHORISED OFFICER, UNION BANK OF INDIA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
226	D-WP(C)/15153/2025 WP(C)/10519/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
227	D-WP(C)/14597/2025	GOURI BEHERA	ASMIYA RANJAN MAJHI	//

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	WP(C)/10520/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/15446/2025 WP(C)/10521/2025	SARADA PRASANNA BARIK VS BRANCH MANAGER, BANK OF INDIA, KANDARPUR BRANCH, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
229	D-WP(C)/9428/2025 WP(C)/10522/2025	SANJAY KUMAR BAL VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
230	D-WP(C)/15451/2025 WP(C)/10523/2025	BIKASH KUMAR NAYAK VS R.T.O.BBSR	BRAJA MOHAN SARANGI VS	// () //
231	D-WP(C)/14632/2025 WP(C)/10524/2025	GABRIEL NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
232	D-WP(C)/13619/2025 WP(C)/10525/2025	N. RAJESH KUMAR VS STATE OF ODISHA	GOPINATH PANDA VS	// () //
233	D-WP(C)/13383/2025 WP(C)/10526/2025	KANHAIYA SARAF VS LD.PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	KALPATARU KHUNTIA VS	// () //
234	D-WP(C)/14084/2025 WP(C)/10527/2025	SANATAN ROUT VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// () //
235	D-ABLAPL/11499/2025 ABLAPL/4293/2025	DILLIP KUMAR DASH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JENAPUR /72 /2025 () //
236	D-ABLAPL/11046/2025 ABLAPL/4294/2025	BINAYA KUMAR DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /498 /2023 () //
237	D-ABLAPL/11057/2025 ABLAPL/4295/2025	RATIKANTA NATH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SABARANG /286 /2024 () //
238	D-ABLAPL/10667/2025 ABLAPL/4296/2025	GAGAN RAUT @ GAGAN ROUT VS	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /712 /2024 ()

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239	D-ABLAPL/11047/2025 ABLAPL/4297/2025	STATE OF ODISHA NATIA @ ASHIS SAHOO VS	PRAMOD CHANDRA SEJPADA VS	// GURUDIJHATIA /140 /2024 ()
240	D-ABLAPL/11063/2025 ABLAPL/4298/2025	STATE OF ODISHA SATRUJEET BEHERA VS	KULDEEP MOHANTY VS	// KHUNTA /75 /2025 ()
241	D-ABLAPL/11049/2025 ABLAPL/4299/2025	STATE OF ODISHA LINKA @ SIDHARTHA PATRA VS	MANORANJAN DAS VS	// JATNI P.S. /135 /2025 ()
242	D-ABLAPL/11066/2025 ABLAPL/4300/2025	STATE OF ODISHA RAJU @ SATYA RANJAN SANDHA VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI RURAL PS /71 /2025 ()
243	D-ABLAPL/11073/2025 ABLAPL/4301/2025	STATE OF ODISHA SUSANTA BHOI @ BHUI VS	AMITAV TRIPATHY VS	// KANTAMAL /236 /2024 ()
244	D-ABLAPL/11050/2025 ABLAPL/4302/2025	STATE OF ODISHA SUMAN ROUT VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /77 /2025 ()
245	D-ABLAPL/11077/2025 ABLAPL/4303/2025	STATE OF ODISHA SANJAY KUMAR MOHANTY @ KULU VS	SAMBEET PATTANAYAK VS	// NIMAPADA /92 /2025 ()
246	D-ABLAPL/11055/2025 ABLAPL/4304/2025	STATE OF ODISHA SUDHIR KUMAR DWARI VS	PRAMOD KUMAR JENA VS	// SINGLA /56 /2025 ()
247	D-ABLAPL/11078/2025 ABLAPL/4305/2025	STATE OF ODISHA SWASTIK KUMAR DHAL @ PAPU DHAL VS	AMITAV TRIPATHY VS	// NIHALPRASAD /58 /2022 ()
248	D-ABLAPL/10586/2025 ABLAPL/4306/2025	STATE OF ODISHA PRAKASH SENAPATI @ CHUNU SENAPATI VS	DEBASIS SAHOO VS	// NANDIPADA /101 /2025 ()
249	D-ABLAPL/10847/2025 ABLAPL/4307/2025	STATE OF ODISHA SHYAM @ SHYAM SUNDAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /102 /2020 ()
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250	D-ABLAPL/10989/2025 ABLAPL/4308/2025	RANKA GOUDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /132 /2025 () //
251	D-ABLAPL/10995/2025 ABLAPL/4309/2025	SUBHA RANJAN SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /135 /2025 () //
252	D-ABLAPL/10996/2025 ABLAPL/4310/2025	KISHORI @KISHOR MALLICK VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /132 /2025 () //
253	D-ABLAPL/11000/2025 ABLAPL/4311/2025	MANAS KUMAR MISHRA @ SAILENDRA NARAYANA MISHRA VS STATE OF ODISHA	AMITAV MOHANTY VS	CHANDRASEKHARPUR /110 /2025 () //
254	D-ABLAPL/11141/2025 ABLAPL/4312/2025	SURESH CHANDRA BHUYAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIHALPRASAD /57 /2025 () //
255	D-ABLAPL/11108/2025 ABLAPL/4313/2025	RANJIT MOHAPATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	MANGALA BAG /120 /2025 () //
256	D-ABLAPL/11112/2025 ABLAPL/4314/2025	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	AKASH BHUYAN VS	CAPITAL P.S. /130 /2025 () //
257	D-ABLAPL/11116/2025 ABLAPL/4315/2025	BHARAT CHANDRA ROUT VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// () //
258	D-ABLAPL/11118/2025 ABLAPL/4316/2025	ARTATRANA SAHOO @ ARATA SAHOO VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /115 /2025 () //
259	D-ABLAPL/10381/2025 ABLAPL/4317/2025	DIPU SAMAL @ ABHIJIT SAMAL VS STATE OF ODISHA	BEHERA ASHOK KUMAR VS	BINJHARPUR /112 /2025 () //
260	D-ABLAPL/10817/2025 ABLAPL/4318/2025	AJAY KHATUA @ AJAY KUMAR KHATUA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000264/2019
261	D-ABLAPL/11145/2025	AMIT KUMAR SWAIN @ AMIT KU. SWAIN	JYOTIRMAYA SAHOO	KHALLIKOTE /984 /2024

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	ABLAPL/4319/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/11168/2025 ABLAPL/4320/2025	TRILOCHAN MISHRA VS STATE OF ODISHA	S.SUDHANSU KUMAR SUBUDHI VS	TIRTOL /504 /2024 () //
263	D-ABLAPL/11002/2025 ABLAPL/4321/2025	DILIP KUMAR MISHRA @ DILIPA KUMAR MISHRA VS STATE OF ODISHA	AMITAV MOHANTY VS	CHANDRASEKHARPUR /110 /2025 () //
264	D-ABLAPL/11474/2025 ABLAPL/4322/2025	JUBRAJ @ JUGRAJ TAKRI VS STATE OF ODISHA	SARBESWAR SAHOO VS	SINDHIKELA PS /88 /2025 () //
265	D-ABLAPL/11127/2025 ABLAPL/4323/2025	UMASHANKAR BAGH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	CHITRAKONDA /69 /2025 () //
266	D-ABLAPL/9392/2025 ABLAPL/4324/2025	GOURI SHANKAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	DEOGARH /598 /2024 () //
267	D-ABLAPL/11129/2025 ABLAPL/4325/2025	RAJESH BESAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MAHILA PS,SEC-3,ROURKELA /4 /2025 () //
268	D-ABLAPL/11176/2025 ABLAPL/4326/2025	SAGAR JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHANDRASEKHARPUR /115 /2025 () //
269	D-ABLAPL/7910/2025 ABLAPL/4327/2025	SHAKUNTALA JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
270	D-ABLAPL/11177/2025 ABLAPL/4328/2025	BABU @ HARISCHANDRA BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //
271	D-ABLAPL/11549/2025 ABLAPL/4329/2025	SK HUSSAIN @ SEK HUSSAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	KARANJIA /92 /2025 () //
272	D-ABLAPL/11182/2025 ABLAPL/4330/2025	SARASWATI MALLICK VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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273	D-ABLAPL/11338/2025 ABLAPL/4331/2025	STATE OF ODISHA JALAL BEG @ BEG MIRZA JALAL VS	BIJAYA KUMAR RAGADA VS	// BHOGRAI /112 /2025 ()
274	D-ABLAPL/11097/2025 ABLAPL/4332/2025	STATE OF ODISHA BHANUMATI JENA VS	SURYA PRAKASH MANAGARAJ VS	// NANDIPADA /78 /2025 ()
275	D-ABLAPL/9811/2025 ABLAPL/4333/2025	STATE OF ODISHA PRADIPTA SAMAL VS	PRABIR KUMAR RAY VS	// // ()
276	D-ABLAPL/11198/2025 ABLAPL/4334/2025	STATE OF ODISHA KHAGESWAR MALIK VS	DEEPAK RANJAN PARIDA VS	// PATTAMUNDAI RURAL PS /59 /2025 ()
277	D-ABLAPL/10408/2025 ABLAPL/4335/2025	STATE OF ODISHA RANJAN GADISHYAM VS	S.D.MOHANANDIA VS	// SUNABEDA /7 /2025 ()
278	D-ABLAPL/11083/2025 ABLAPL/4336/2025	STATE OF ODISHA SHIVA NAHAK VS	ARUPA NANDA DAS VS	// NIMAKHANDI /88 /2025 ()
279	D-ABLAPL/10563/2025 ABLAPL/4337/2025	STATE OF ODISHA KUNA NATH @ CHANDRASEKHAR NATH VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /108 /2025 ()
280	D-ABLAPL/11121/2025 ABLAPL/4338/2025	STATE OF ODISHA DHIREN SUNDARA @ DHADU SUNDARA VS	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()
281	D-ABLAPL/11123/2025 ABLAPL/4339/2025	STATE OF ODISHA SURESH SUNDARA @ SURA SUNDARA VS	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()
282	D-ABLAPL/11125/2025 ABLAPL/4340/2025	STATE OF ODISHA BALARAM BISOYI VS	GYANA RANJAN DHAL VS	// BELLAGUNTHA /152 /2025 ()
283	D-ABLAPL/11339/2025 ABLAPL/4341/2025	STATE OF ODISHA DILBAR KHAN VS	BIJAYA KUMAR RAGADA VS	// BHOGRAI /112 /2025 ()
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284	D-ABLAPL/10714/2025 ABLAPL/4342/2025	UMAKANTA MOHANTY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
285	D-ABLAPL/11137/2025 ABLAPL/4343/2025	SANJAY PUJARI VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /224 /2024 () //
286	D-ABLAPL/10599/2025 ABLAPL/4344/2025	ADITYA SONKAR @ ADITYA KUMAR SONKAR VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	JODA /17 /2025 () //
287	D-ABLAPL/7912/2025 ABLAPL/4345/2025	SUNIL KUMAR JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
288	D-ABLAPL/10716/2025 ABLAPL/4346/2025	UMAKANTA MOHANTY VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 () //
289	D-ABLAPL/10402/2025 ABLAPL/4347/2025	LAXMI BEHERA @ LAXMIPRIYA BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /72 /2021 () //